

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 34872/2014

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

M/S TRAVELITE (INDIA)
(with interim relief and office report)

Respondent(s)

Date : 16/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kamal Kishore, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report in respect of the sole respondent is still
awaited.

List again on 7.4.2015.

(RACHNA GUPTA)
Registrar